

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.1273 of 2014**

**Registrar (Judicial), Suo Motu** .... **Petitioner**

Mr. Gautam Misra, Senior Advocate (Amicus Curiae)

*-versus-*

**State of Odisha** .... **Opposite Party**

Mr. Ashok Kumar Parija, Advocate General assisted by  
Mr. Manoj Kumar Khuntia, AGA

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE G. SATAPATHY**

**ORDER  
11.04.2023**

**Order No.**

50.

1. Learned Advocate General appearing for the State has suggested that in order to work out a phase-wise creation of posts in question, the Committee already constituted by the earlier orders be once again asked to examine this issue and come up with the plan.
2. It is accordingly directed that the Committee of the Secretaries of the Departments of Finance, Home and Law, Government of Odisha and the Registrar General of this Court will meet and come up with a plan for the phase-wise creation of the posts. The timeline clearly be indicated and placed before the Court before the next date.
3. List on 19<sup>th</sup> July, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(G. Satapathy)**  
**Judge**